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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP 93-A/2016 with TP No. 93/397-398/NCLT/AHM/2016 (New) CA 74/2015 with C.P. No.17/397-398/CLB/MB/2015

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>05.07.2017</u>

Name of the Company:

Bhupendra patel & Ors.

V/s

Hotel Satyaketu Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956;

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION

SIGNATURE

1.

2.

## **ORDER**

None present for both sides.

Order reserved.

Dated this the 5th day of July, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL